

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP (IB)-1791(MB)/2017

CORAM:

SHRI. B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI. RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.04.2018

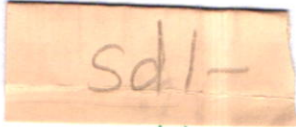
NAME OF THE PARTIES:

Axis Bank Ltd.
v/s.
BSR Super Speciality Ltd.

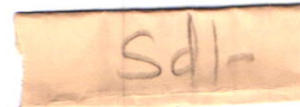
SECTION OF THE COMPANIES ACT: I & B Code 2016.

ORDER

At request of the Counsel, list this matter on 26.04.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)